

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:5014  
ANSWERED ON:09.12.2010  
CASTING OF VOTES  
Kanubhai Patel Jayshreeben

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether 40 per cent voters in India, do not cast their votes;
- (b) if so, the reasons therefor; and
- (c) the steps taken/proposed to be taken to check bogus voting?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (c): The information is being collected and will be laid on the Table of the House.